THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/68/2022-Rect/3353 Dated Shillong 26th June, 2023

NOTIFICATION

RESULT FOR THE POST OF JUNIOR GRADE TRANSLATOR (HINDI)

On the basis of the Selection Process held for the post of Junior Grade Translator (Hindi) in the High Court of Meghalaya, the following candidate have been selected:

Roll number	Name of Candidate
108	Shri Shambhu Shaw

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 11th July, 2023 at 10:00 a.m. His joining will be subject to medical and police verification reports.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/68/2022-Rect/3353-A Dated 26th June, 2023 Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.

- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 4. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 5. The Assistant Registrar, Establishment Section, High Court of Meghalaya, for information and necessary action.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 7. Shri Shambhu Shaw, H/No-15, 2 No Kantadanga Road, P.O. Kankinara, 24 Paraganas North, West Bengal 743126.
- 8. Notice Board.

9. Office file.

REGISTRAR GENERAL